

13.46 hrs

[MR. DEPUTY-SPEAKER in the Chair.]

(iii) REPORTED FIRING AT AURANGABAD,
MAHARASHTRA

MR. DEPUTY SPEAKER: We re-
sume discussion on the Demands of
the Ministry of Agriculture... (Inter-
rptions).

SHRI SHIVAJIRAO S. DESHMUKH
(Parbhani): The Speaker has allowed
it.

MR. DEPUTY SPEAKER: I am not
going to be unfair to anybody. I as-
sumed that has been disposed of. It
was a genuine mistake. Now, I look
into the Order Paper and I see that
his name is there. So, I will allow
him.

Yesterday also, I was particularly
sensitive when Mr. Mavalankar wan-
ted to pressurise me when the Spea-
ker had disallowed him. He wanted
me to allow him. That would be
very irregular. In this case, I find,
his name is there. But this is re-
lating to police firing in Aurangabad.

SHRI SHIVAJIRAO S. DESHMUKH:
Sir, the innocent sons and daughters
of Marathwada studying in schools
and colleges will be grateful to you
for allowing the attention of this
august House to be drawn to a very
grave matter of urgency.

The students of Marathwada have
been forced to launch an agitation
which goes to meet the very demands
for which this august House has stood
all throughout. This august House
has, time and again, decided that
there should be uniform development,
that the process of development should
not be the monopoly of a few regions
and that wherever there are regional
imbalances, they should be removed

forthwith. For that, the recourse has
been taken to the process of planning.

The students are most agitated on
this simple basic fact that the per
capita spending of development ex-
penditure in Marathwada, apart from
their reasonable stand on back-log
for years together, has been falling
Plan to Plan and from year to year.
Now, the people of Marathwada have
come to the end of their patience.
The students of Marathwada are in
the streets demanding the basic de-
mand of removal of regional im-
balance.

When Marathwada was scaracity-
hit for three consecutive years, the
hon. Prime Minister had promised the
conversion of the Manmad-Purli-
Vajinath metre-gauge into broad-
gauge and the conversion of the
Miraj-Latur narrow-gauge into broad-
gauge. No funds are provided by the
Railway Ministry. There is the failure
of the Railway Minister; there is the
failure of the Planning Commission
and there is the failure of Central
administration to ensure that reason-
able demands of the people of Marath-
wada for the development of Marath-
wada are legitimately met.

The innocent boys and girls are
facing bullets every day. I request
the Government to kindly inquire in-
to the launching of the agitation. It
happened because 3000 students were
called for interview on a single day
for 84 posts. Two students were
fired at point blank in Bismatnagar in
my constituency.

MR. DEPUTY SPEAKER: Before I
call other Members, as I said the
other day, the time is out of joints
and we also appear to be out of
joints. I really do not know how we
are functioning. This is a State matter.
This is something that happens with-
in a State. Shri Shivajirao S. Desh-
mukh belongs to the ruling party of
that State. He raised this matter. I
allowed it because I find it is on the
Order Paper here. (Interruptions).

[Mr. Deputy-Speaker]

This is a State matter. I am allowing it because it is on the Order Paper. But there is a note also here. (Interruptions). The States are demanding that there should be more autonomy and that there should be no interference with the States. But here we are discussing affairs within the State even when there is State Assembly, even when there is a State Government.

PROF. MADHU DANDAVATE (Rajapur): Lest there be any misunderstanding of the problem Mr. Pandit is raising, we do not want any interference with the States. What all we want is that the regional imbalances should be removed by Central assistance. That is why he is raising this matter and the Speaker was perfectly right in allowing him.

MR. DEPUTY SPEAKER: I am only pointing out the procedure. If we go on in this way, then there is no limit and I do not know how to proceed. In any case, I allow him.

श्री एस० टी० पंडित (भोर) :
 औरंगाबाद, मराठवाडा में जो परमेट-
 फ़ारिंग हुई है, विद्यार्थियों का आन्दोलन
 था और वह आन्दोलन इसलिए था कि
 मराठवाडा का डेवलपमेंट नहीं हुआ है।
 इरिगेशन प्रोजेक्ट, रेलवे और कम्युनिकेशन
 आदि के प्रोजेक्ट ऐसे हैं जिन का केन्द्र से
 सीधा सम्बन्ध है। इस दिशा में जो अब तक
 डेवलपमेंट नहीं हुआ तो उस हालत में सेन्टर
 पिकचर में आ जाना है। मराठवाडा पहले
 हैदराबाद स्टेट से था उस समय उसकी
 उपेक्षा हुई और जब वह क्षेत्र महाराष्ट्र में
 आया तो फिर उस की ज्यादा उपेक्षा हुई,
 और वह क्षेत्र ग़ेनरी होते हुए भी जो प्रोजेक्ट
 सेन्टर में सम्बन्धित हैं उन को हाथ में नहीं

लिया गया इसलिए केन्द्रीय सरकार पिकचर
 में आ जाती है। इसलिए जो, असंतोष है
 उसका कारण यही है कि जो डेवलपमेंट्स
 प्रोग्राम्स सेन्टर से सम्बन्धित हैं उन को
 हाथ में नहीं लिया जा रहा है जिसकी वजह से
 विद्यार्थी असंतुष्ट हैं। आप लोग जब कुछ
 नहीं कर सकते तो असंतोष होगा ही।
 परसों की फ़ारिंग में कई आदमी मेरे हैं।
 इसलिए उस क्षेत्र का जल्दी डेवलपमेंट हो यही
 प्रदर्शनकारी चाहते हैं। (व्यवधान)

SHRI VASANT SATHE (Akola): I want to make a submission on this.

MR. DEPUTY SPEAKER: I really do not know. The hon Member is a Member of the Panel of Chairmen. One irregularity has been done. Now certain names are there. The hon. Member's name is not there and he has not given any notice. Does he want to commit another irregularity?

SHRI VASANT SATHE: I was not wanting to make a submission on this. I have something different to say on that point. I am on the point of procedure. I wanted to make a submission on that if you were to allow me.

MR. DEPUTY SPEAKER: We are running behind time. It is now 2 O' clock. I cannot allow any more Members.

SHRI S. M. BANERJEE (Kanpur): I want to tell you something. We are discussing the Demands for Grants of Agriculture Ministry. It is to be reported in the Press. Now, I am told the Supreme Court has given a judgement against PTI employees...

MR. DEPUTY SPEAKER: Now from agriculture to PTI?